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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3334/2020

MOKSHDA PARYAVARAN EVAM
VAN SURAKSHA SAMITI

..... Petitioner

Through: Mr.Gaurav Kumar Bansal,
Adv.

Versus

NATIONAL DISASTER MANAGEMENT
AUTHORITY & ANR

..... Respondents

Through: Mr.Ripudaman Bhardwaj,
CGSC for R-1.

Mr.Sanjay Jain, ASG with Mr.Sanjoy
Ghose, ASC, Mr.Rishabh Jetley, Adv. for
GNCTD.

Mr.Anil Grover, Standing Counsel with
Mr.Noopur Singhal, Mr.Satish Kumar,
Adv. for NDMC.

Mr.Akhil Mittal, Standing Counsel for
North DMC.

Mr.Dhanesh Relan, Advocate for SDMC

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

15.06.2020

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Proceedings of the matter have been conducted through video conferencing.

Issue notice to the respondents.

Learned counsel as above accept notice for the respondents.

Learned counsel for the respondents shall file their counter

affidavits/status reports before the next date of hearing.

List on 29th June, 2020.

CHIEF JUSTICE

PRATEEK JALAN, J

JUNE 15, 2020

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